

traffic-worthy condition. However, in addition to the works being taken up under Plan from year to year, the Government of India has also agreed to develop six National Highway Projects in the States of Gujarat, West Bengal, Punjab, Tamil Nadu, Uttar Pradesh and Haryana, against a World Bank Loan of U.S. Dollars 200 Million.

Manipur Irrigation Projects Held up due to Non-Release of Funds

2603. SHRI N. TOMBI SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of on-going irrigation and power projects in Manipur whose progress has been held up due to snags in the release of funds from the Centre ;

(b) whether it is a fact that the Thoubal project has not been able to make headway on account of certain misunderstanding between the Centre and the State ; and

(c) if so, the details thereof and the proposed remedial measures to quicken the completion of the project ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Irrigation and power projects are required to be funded by the States from their Plan resources. Central assistance is provided for the State Plan as a whole and is not tied to any particular sector of activity or project.

(b) No, Sir.

(c) Does not arise.

Clearance of Dues by Maharashtra and Madhya Pradesh Towards Narmada Project

2604. SHRIMATI PATEL RAMA BEN RAMJIBHAI MAVANI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that Maharashtra and Madhya Pradesh Governments have not contributed the share due to them for the execution of Narmada Irrigation Project to Gujarat Government ;

(b) what is loan amount finally fixed by international agencies for Narmada Project and out of that how much has been disbursed ;

(c) whether it has been visualised in Khosla Award that lot of water will be thrown in the sea even after completion of the project on Khosla Award lines ;

(d) whether this spare water could be used for irrigation in Saurashtra region by lift irrigation from Narmada Project Canals ; and

(e) if so, what measures are being proposed to be taken in this regard ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The Government of Maharashtra and Madhya Pradesh have already paid most of their share of expenditure incurred on the construction of Sardar Sarovar Project on Narmada River in Gujarat upto end of March, 1985.

(b) The World Bank is to provide an assistance of US \$ 450 millions to the Project. No disbursement has yet taken place.

(c) Khosla Committee had submitted in 1965 a report on the use of waters of the Narmada River. Subsequently, the Narmada Water Disputes Tribunal gave its award in December, 1979 and as per this Award, all the waters of Narmada Basin have been fully allocated among the beneficiary states.

(d) and (e) : No proposal for any lift irrigation scheme from Narmada Projects canal has been yet received from the Government of Gujarat.